

PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH

Sub: High Court of Andhra Pradesh – Physical verification of pending cases to identify covered and infructuous matters – Assignment of the work to the Junior Civil Judges – Relieved from their duties - Orders – Issued.

Ref: High Court's Proceedings Roc.No.310/2020-Estt., dated 22.07.2020.

ORDER: ROC.No.310/2020-Estt., dated 24.09.2020

The Hon'ble High Court is pleased to pass the following order:

The following three Junior Civil Judges who were assigned the work of physical verification of pending cases in the High Court of Andhra Pradesh to identify covered and infructuous matters in writ petitions, civil and criminal matters are hereby relieved of their duties in High Court of Andhra Pradesh in the afternoon of 25.09.2020.

1. Sri K.V. Ramakrishnaiah, II Additional Junior Civil Judge, Guntur.
2. Smt. S. Arunasri, IV Additional Junior Civil Judge, (Juvenile Court), Guntur.
3. Sri K.P. Sai Ram, VI Additional Junior Civil Judge-cum-XIV Additional Metropolitan Magistrate, Vijayawada.

Sri K.V. Ramakrishnaiah, II Additional Junior Civil Judge, Guntur shall take charge of his post from the I Additional Junior Civil Judge, Guntur.

Smt. S. Arunasri, IV Additional Junior Civil Judge, (Juvenile Court), Guntur shall take charge of her post from the III Additional Junior Civil Judge, Guntur.

Sri K.P. Sai Ram, VI Additional Junior Civil Judge-cum-XIV Additional Metropolitan Magistrate, Vijayawada shall take charge of his post from the III Additional Junior Civil Judge-cum-XII Additional Metropolitan Magistrate, Vijayawada.


REGISTRAR GENERAL

24/9/2020

To
The officers.

Copy to:

1. The Prl. Pvt. Secretary to the Hon'ble Chief Justice (for placing before His Lordship).
2. The Personal Secretaries to the Hon'ble Judges (for placing before their Lordships).
3. The Registrars, High Court of Andhra Pradesh.
4. The Prl. District Judge, Guntur.
5. The Prl. District Judge, Krishna at Machilipatnam.
6. The I Additional Junior Civil Judge, Guntur.
7. The III Additional Junior Civil Judge, Guntur.
8. The III Additional Junior Civil Judge-cum-XII Additional Metropolitan Magistrate, Vijayawada.
9. The Officers concerned, High Court of Andhra Pradesh.